

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'E', NEW DELHI**

**BEFORE SH. N.K. BILLAIYA, ACCOUNTANT MEMBER  
AND  
SH. KUL BHARAT, JUDICIAL MEMBER**

ITA No.53 & 54/Del/2021  
Assessment Year: 2020-21

<b>Multi Player Plastic Films Sanitation Trust, A-108, Sector-4, Noida, U.P. PAN No.AAGTM6670A</b>	<b>Vs</b>	<b>CIT (E) Lucknow</b>
<b>(APPELLANT)</b>		<b>(RESPONDENT)</b>

<b>Appellant</b>	Sh. M.P Rastogi, Advocate
<b>Respondent</b>	Ms. Sarita Kumari, CIT DR

Date of hearing:	31/10/2022
Date of Pronouncement:	31/10/2022

**ORDER**

**PER N.K. BILLAIYA, AM:**

ITA No. 53 and 54/Del/2021 are two separate appeals by the assessee preferred against two separate orders of the CIT (Exemption), Lucknow dated 21.12.2020 denying registration u/s. 12A of the Act and approval u/s.80 G of the Act.

2. At the very outset the Counsel for the assessee moved the following application for the withdrawal of the aforementioned appeals :-

Hon,ble Income Tax Appellate Tribunal,  
Delhi Bench "E"  
New Delhi

Reg.:- Multilayer Plastics Films Sanitation Trust  
Sub.:- ITA 53 & 54/Del/2021 (Assessee) AY 2020-21

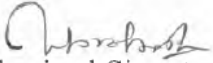
Respected Sirs,

The above mentioned appeal are slated for hearing before your honours on 31<sup>st</sup> October,2022 i.e. Monday.

In view of the provisional registration & approval granted under section 12A & 80G respectively , the aforesaid appeals may be treated as withdrawn.

It is prayed accordingly.

For Multilayer Plastics Films Sanitation Trust

  
(Authorised Signatory)

MP Rastogi  
(Advocate )

3. In the light of the above both the appeals are dismissed as withdrawn.
4. Decision announced in the open court on 31.10.2022.

Sd/-  
**(KUL BHARAT)**  
**JUDICIAL MEMBER**

\*NEHA, Sr. Private Secretary\*

Date:-31.10.2022

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-  
**(N. K. BILLAIYA)**  
**ACCOUNTANT MEMBER**

ASSISTANT REGISTRAR  
ITAT NEW DELHI

Date of dictation	31.10.2022
Date on which the typed draft is placed before the dictating Member	31.10.2022
Date on which the typed draft is placed before the Other member	31.10.2022
Date on which the approved draft comes to the Sr.PS/PS	31.10.2022
Date on which the fair order is placed before the Dictating Member for Pronouncement	31.10.2022
Date on which the fair order comes back to the Sr. PS/ PS	31.10.2022
Date on which the final order is uploaded on the website of ITAT	31.10.2022
Date on which the file goes to the Bench Clerk	31.10.2022
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	